

Annexure-9															
Name of the Corporate Debtor : TIRUMALLA OIL REFINERY PRIVATE LIMITED (under CIRP)															
Date of commencement of CIRP: 06.08.2024						List of Creditors as on : 23.09.2025									
Other stakeholders, if any (other than financial creditors and operational creditors) (Amount in ₹)															
Sl. No.	Name of Creditor	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Details of Security Held	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Renuka Agencies	18.10.2024	4,59,135	1,75,000	Other stakeholders, if any (other than financial creditors and operational creditors)	-	-	-	-	-	-	2,84,135		N.A	Amount claimed as interest is rejected, owing to unavailability of relevant documents substantiating the claim.
	TOTAL		4,59,135	1,75,000								2,84,135			